

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2235
TO BE ANSWERED ON 15TH DECEMBER, 2023**

**STANDARD OPERATING PROCEDURE (SOP) RELATED TO ORGAN
TRANSPLANTATION**

2235. DR. T. R. PAARIVENDHAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Union Government has any proposal to adopt any SOP (Standard Operating Procedure) with regard to Organ Transplantation in the country;
- (b) if so, the details thereof; and
- (c) whether the Union Government has any data regarding the total number of organ transplantation being undertaken across the country during the last three years, State/UT-wise and year-wise, including Tamil Nadu?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(PROF. SATYA PAL SINGH BAGHEL)**

(a) & (b) The Government of India has enacted The Transplantation of Human Organs and Tissues Act, 1994 (amended in 2011) and notified the Transplantation of Human Organs and Tissues Rules, 2014, for regulation of removal, storage and transplantation of human organs and tissues for therapeutic purposes and for prevention of commercial dealing in human organs and tissues. The aforesaid Act and Rules define the procedures with regard to organ retrieval and transplantation. The following guidelines and Standard Operating Procedures (SOPs) have been issued for facilitating organ donation and transplantation in the country:

- i) Guidelines of the National Organ Transplant Program and allocation criteria for major organs and tissues namely kidney, heart, liver, lung, heart-lung and cornea transplant are available on the website (<https://notto.mohfw.gov.in/guidelines.htm> → GUIDELINES) of National Organ and Tissue Transplant Organization (NOTTO).
- ii) SOPs for management of brain dead donors and retrieval & transplantation of kidney, heart and cornea are available on the website (<https://notto.mohfw.gov.in/sop.htm> → STANDARD OPERATIVE PROCEDURE) of NOTTO.

(c) The data regarding the total number of organ transplantation being undertaken across the country during the last three years, State/UT-wise and year-wise is given in the table as under:

S. No.	State/UT	Total Transplants (year-wise)		
		2020	2021	2022
1	Andaman and Nicobar Islands	0	0	0
2	Andhra Pradesh	122	260	374
3	Arunachal Pradesh	0	0	0
4	Assam	13	38	64
5	Bihar	7	25	22
6	Chandigarh	120	195	228
7	Chhattisgarh	213	32	75
8	Dadra & Nagar Haveli and Daman & Diu	0	0	0
9	Delhi	1222	1773	3818
10	Goa	4	8	3
11	Gujarat	443	800	1077
12	Haryana	566	905	81
13	Himachal Pradesh	0	2	2
14	Jammu and Kashmir	8	21	52
15	Jharkhand	1	2	7
16	Karnataka	284	494	837
17	Kerala	789	1035	1472
18	Lakshadweep	0	0	0
19	Ladakh	0	0	0
20	Madhya Pradesh	70	180	243
21	Maharashtra	707	1307	1525
22	Manipur	4	10	17
23	Meghalaya	0	0	0
24	Mizoram	0	0	0
25	Nagaland	0	0	0
26	Odisha	59	125	178
27	Puducherry	12	24	38
28	Punjab	395	484	535
29	Rajasthan	168	407	604
30	Sikkim	0	0	0
31	Tamil Nadu	925	1665	2245
32	Telangana	551	1137	1179
33	Tripura	0	0	0
34	Uttar Pradesh	361	510	233
35	Uttarakhand	3	3	4
36	West Bengal	396	817	1128
	Total	7443	12259	16041
